

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.

O.A.NO.152 of 1995.

Between

Dated: 27.7.1995.

1. T.Murali Krishna.

2. T.Mohana Krishna

...

Applicants

And

1. The General Manager, South Central Railway, Secunderabad.

2. The Divisional Railway Manager, S.C.Railway, Vijayawada.

3. Sr. Divisional Electrical Engineer, S.C.Railway, Vijayawada.

...

Respondents

Counsel for the Applicants : Sri. J.M.Naidu

Counsel for the Respondents : Sri. G.S.Sanghi, SC for Rlys.

CORAM:

Hon'ble Mr. A.B.Gorthi, Administrative Member

Contd:....2/-

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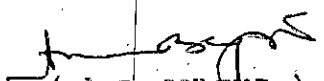
O.A.No.152/95

Date of Order: 27.7.95

X As per Hon'ble Shri A.B.Gorthi, Member (Admn.) X

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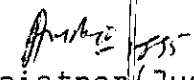
On the request of Mr.J.M.Naidu, learned counsel for the applicant, he is allowed to withdraw this O.A. Accordingly the OA is dismissed as withdrawn.


(A.B.GORTHY)
Member (Admn.)

Dated: 27th July, 1995

(Dictated in Open Court)

sd


Dy. Registrar (Judl.)

Copy to:-

1. The General Manager, South Central Railway, Secunderabad.
2. The Divisional Railway Manager, S.C.R. railway, Vijayawada.
3. Sr. Divisional Electrical Engineer, S.C.Railway, Vijayawada.
4. One copy to Sri. J.M.Naidu, advocate, CAT? Hyd.
5. One copy to Sri. G.S.Sanghi, SC for Rlys, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-

In the C.A.T. Hyd Bench
at Hyd.

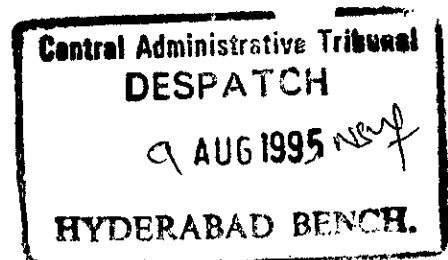
Hon Mr. A.B. Goshai, A.M.

Judgement dt. 27.7.95

OA. 152/95

O.A. is dismissed.
as withdrawn. No order
as to costs.

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